

(d) the details of number of attacks on media personnel, journalists during the last three years so far, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH) :
(a) to (d) The data regarding attacks on media personnel and journalists in different States of the country is not maintained by the Central Government. 'Police' and 'Public Order' being State subjects under the Seventh Schedule to the Constitution of India, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and also for prosecuting the accused or criminals involved, under the extant and applicable laws, through the machinery of their law enforcement agencies. The State Governments are therefore primarily responsible for ensuring protection of the life and property of all citizens including media personnel and journalists within their respective jurisdiction. The Union Government therefore does not have any direct role in the matter. The Union Government has issued a comprehensive advisory on Prevention, Registration, Investigation and Prosecution of Crime to all State Governments and UT Administrations on 16th July, 2010.

Districts of Orissa covered under SRE scheme

368. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of districts of Orissa covered under Security Related Expenditure (SRE) scheme of Government;

(b) the reasons for non-inclusion of Kalahandi and Nuapada districts of Orissa bordering Naxal affected Chhattisgarh under the Scheme; and

(c) the fresh steps taken by Government to cover these districts under the Scheme and enhance the allocation for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH):
(a) to (c) At present 83 districts in the country, *inter alia*, including 15 (fifteen) districts of Orissa are included under the Security Related Expenditure (SRE) Scheme.

The Central Government has received a proposal from Government of Orissa to include 4 (four) more districts of the State, namely, Kalahandi, Nuapada, Baragarh and Bolangir under the SRE Scheme.

Proposals are received from the State Governments from time to time for inclusion of more districts under the SRE Scheme, which is a continuous process.

The Government released an amount of Rs. 56.62 crore during 2010-11 to the State of Orissa under the SRE Scheme, which is much higher than Rs. 3.71 crore released during the year 2009-10.